

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 15.07.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 15.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Execution Application No. 13/2019 IN Original Application No. 247/2017	Central Pollution Control Board Vs. State of Andaman & Nicobar & Ors	Mr. Raj Kumar, Adv. for Applicant For Consideration of Report	22.07.2019
2.	Original Application No. 1048/2018	Secretary, RWA –Gupta Colony Vs. Govt. of NCT of Delh	For Consideration of Report	27.08.2019
3.	Original Application No. 1077/2018	Residents of Sikandrabad Industrial Area Vs. State of Uttar Pradesh	For Consideration of Report	28.08.2019
4.	Original Application No. 208/2019	Sandeep Kumar Singh Vs. State of UP & Ors.	Mr. Rahul Kumar & Mr. S. V. Rateria, Advs. for Applicant For Consideration of Report	30.08.2019
5.	Original Application No. 596/2019	Vikram Ahuja Vs. State of Punjab & Ors.	Mr. Harish Mehla, Adv. for Applicant	25.07.2019
6.	Appeal No. 19/2019 (I.A. No. 415/2019 & I.A. No. 416/2019)	M/s K. K. Enterprises Vs. Central Pollution Control Board & Anr.	Mr. Ujala Vishnoi & Mr. Randeep Singh, Advs. for Applicant	23.07.2019

COURT MASTER